

Increments to Engineering Diploma Holders who pass A.M.I.E. Examination.

4563. SHRI S. D. SOMASUNDARAM: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 588 on the 21st February, 1969 and state:

(a) whether the requisite information in regard to granting of increments to the Engineering Diploma Holders on their passing the A.M.I.E. Examination has been collected; and

(b) if not, the reasons for the delay and the time by which the information is likely to be collected?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). Except for a few Ministries/Departments, information from all Ministries/Departments (including their attached and subordinate offices and Public Sector Undertakings under their control) has since been collected. The information received reveals that while in a few Ministries/Departments/Public Sector Undertakings, diploma holders who pass the A.M.I.E. Examination are given some concession in the form of advance increments/Cash award or higher start in the prescribed scale of pay, in some Ministries etc. a shorter period of service towards eligibility for promotion to the higher post has been prescribed for diploma holders who have passed the A.M.I.E. Examination. Wherever these concessions are allowed, the relevant departmental rules etc., provide for grant of such concessions. There are, however, Ministries/Departments/Public Sector Undertakings where no concessions are allowed to diploma holders who pass the A.M.I.E. Examination. This is because there are no general orders providing for grant of concessions of advance increment etc., to all categories of employees who acquire higher qualifications during their Service. If any concession in

the matter of advance increment etc., is given on a uniform basis to diploma holders who pass A.M.I.E. Examination, such concessions will have to be extended to the various other categories of employees who acquire higher qualifications after entry to Government Service.

Decision by Peninsular and Oriental Steamship and Navigation Company not to touch the Indian ports.

4564. SHRI C. K. BHATTACHARYYA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Peninsular and Oriental Steamship and Navigation company has decided that their passenger ships will not call at Indian Ports from February, 1970; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH): (a) Yes, Sir.

(b) According to the Company, the closure of Suez Canal and the resultant deviation involved in their ships having to call at Bombay after they leave South Africa has made calls at Indian ports uneconomic.

Retirements in Municipal Corporation of Delhi

4565. SHRI MANGLATHUMADAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of the Ministerial servants of Municipal Corporation of Delhi who have been retained in service upto the age of 60 years during the years 1967-68, 1968-69 and 1969-70 and on what basis they were retained in service;

(b) whether they were fully covered under the Fundamental Rules 56(c);